

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:772
ANSWERED ON:19.03.2012
NORMS FOR PROTECTION OF ENVIRONMENT
Singh Shri Jagada Nand

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether increasing population, rapid industrialization and growing urbanization is leaving huge impact on environment;
- (b) if so, the details thereof;
- (c) the measures and norms determined for the proper use of natural resources and protecting them from the poisonous substances emitted;
- (d) if so, the details thereof; and
- (e) the prospective schemes for the safe use of water of river, reservoirs, lakes and other kind of water bodies and for maintaining proper level as per the determined norms?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a)&(b) Increasing population, rapid industrialisation and growing urbanisation leave huge impact on environment. The growing population and unplanned industrialisation and urbanisation demands for more habitation space, water consumption, energy, transport for mobility and infrastructure for their employment, which results in generation of more domestic wastewater, solid waste, emission and noise pollution.

(c)&(d) The norms determined for the proper use of natural resources are given at Annexure.

(e) Several schemes are under implementation in the Ministry for conservation of water bodies which include (i) a National River Conservation Plan (NRCP) which covers abatement of pollution in 39 Rivers in 190 Towns spread over 20 States, (ii) a National Ganga River Basin Authority (NGRBA) for conservation of river Ganga and (iii) a National Lake Conservation Plan (NLCP) for conservation and management of polluted and degraded lakes. In addition, the CPCB has established a network of monitoring stations on water bodies across the country. The present network comprises 2000 stations in 27 States and 6 Union Territories.